

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 279 OF 2017 IN**  
**APPEAL NO. 160 OF 2017 &**  
**IA NOS. 614 OF 2017 & 1158 OF 2018**

**Dated: 5<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson**  
**Hon'ble Mr.B.N. Talukdar, Technical Member (P&NG)**

**In the matter of:**

**Gujarat State Petronet Limited** ..... **Appellant(s)**  
**Versus**  
**Petroleum & Natural Gas Regulatory Board&Anr.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr.Piyush Joshi  
Ms.SumitiYadava

Counsel for the Respondent(s) : Mr.YoginderHandoo  
Mr.NishantKumar for R-2

**ORDER**

As agreed by learned counsel for parties, list the application for hearing on **23-08-2019**.

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
*Bn/js*

**(Justice ManjulaChellur)**  
**Chairperson**